

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**NUFUTURE DIGITAL (INDIA) LIMITED (UNDER CIRP SINCE 03.10.2024)**  
**OPERATING AS AN OUTSOURCING COMPANY AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>Nufuture Digital (India) Limited</b> PAN: AACCE0402H CIN: U72900MH2007PLC174787
2.	Address of the registered office	Office No. 135, Ground Floor, B Wing, ORM Aarey Road, Aareymilk Colony, Mumbai, Goregaon East, Maharashtra, India, 400065
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Knowledge House, Shyam Nagar, off Jogeshwari, Vikhroli Link Road, Jogeshwari East, Mumbai, Maharashtra, India, Pin: 400060
5.	Installed capacity of main products/ services	Providing Various IT Solution Services, Loyalty, Mobility and other services to Future Group Company and others
6.	Quantity and value of main products/ services sold in last financial year	INR 9020.46 Lakhs (in F.Y 2021-22)
7.	Number of employees/ workmen	Employee – 0 Workmen - 0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<b>Available at google drive link as below:</b> <a href="https://drive.google.com/drive/folders/1pIIVXTdV5V GIXLsHYmDKtR44o4OjqQkF?usp=drive_link">https://drive.google.com/drive/folders/1pIIVXTdV5V GIXLsHYmDKtR44o4OjqQkF?usp=drive_link</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<b>Available at google drive link as below:</b> <a href="https://drive.google.com/drive/folders/140Bgzb5-wfriZXAZcfEnvUg6_eNTP5Fd?usp=drive_link">https://drive.google.com/drive/folders/140Bgzb5-wfriZXAZcfEnvUg6_eNTP5Fd?usp=drive_link</a>
10.	Last date for receipt of expression of interest	09-05-2025
11.	Date of issue of provisional list of prospective resolution applicants	14-05-2025
12.	Last date for submission of objections to provisional list	19-05-2025
13.	Date of issue of final list of prospective resolution applicants	20-05-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20-05-2025
15.	Last date for submission of resolution plans	19-06-2025
16.	Process email id to submit Expression of Interest	<a href="mailto:cirpnufuture@gmail.com">cirpnufuture@gmail.com</a>

  


**Ritesh Agarwal**  
Resolution Professional  
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For Nufuture Digital (India) Limited (undergoing CIRP)  
AFA No.: AA1/13557/02/300625/107040 | Valid upto: 30.06.2025

Date: 23.04.2025